

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **22/AM14**
SCHEDULED TO BE HELD ON 28.08.2013
(HELD ON 04.09.2013)
UNDER CHAIRMANSHIP OF
SHRI R. SELVAM, JOINT DGFT, IAS

Meeting No. **22/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' **scheduled to be held on 28.08.2013 (held on 04.09.2013)** under the Chairmanship of Shri R. Selvam, Joint DGFT, IAS Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee confirmed Minutes of NC Meeting No. **19/AM14, 20/AM14 and 21/AM14 held on 20.08.2013.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:25.09.2013
	Decision: A D/L No. 46011/71/2012-PC-II, dated 13.03.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC.			

2	Case No.:9/23/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:02.10.2013
	Decision: A D/L No. 46011/17/2004-PC.II dated 29.08.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

3	Case No.:1/2/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00491/AM13/	RLA File :05/23/040/00457/AM13/	Lic.No/Date:0510345354 11.02.2013	Defer Date:25.09.2013
	Decision: A D/L No. 46011/37/2009-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2013. Comments awaited from D/o C&PC.			

4	Case No.: 2/52/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00463/AM13/	RLA File :03/94/040/00971/AM13/	Lic.No/Date:0310724308 15.02.2013	Defer Date:25.09.2013
	Decision: A D/L No. 46011/03/2013-PC-II, dated 30.04.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC.			

5	Case No.: 18/7/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00030/AM14/	RLA File :05/24/040/00424/AM13/	Lic.No/Date:0510346244 15.02.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC.			

Case No.:3/51/87-ALC1/2012		Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,		Meet No/Date:22/87-ALC1/2013 04.09.2013		Status: Approved		
HQ File :01/87/050/00459/AM13/		RLA File :03/94/040/00251/AM13/		Lic.No/Date:0310724980 20.02.2013		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)

1	39094020	62/0- GASHARZ 5271 (PHENOL FORMALDEHYDE RESIN/COLD BOX RESIN CONTAINING SOLID CONTENT 52+/-1%)	200000.000	K.G	18200000.00	350000.00 US Dollars
				Total	18,200,000.00	350,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29126000	PARAFORMALDEHYDE	38000.000	K.G	1,778,400.00	34,200.00 US Dollars	0.00	Value & Qty
2	29071110	PHENOL	84000.000	K.G	10,046,400.00	193,200.00 US Dollars	0.00	Value & Qty
				Total	11,824,800.00	227,400.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/32/2013-PC.II dated 19.08.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasharz 5271 (Phenol Formaldehyde Resin / Cold Box Resin containing solid content 52+/-1%)	1 kg	1. Paraformaldehyde	0.190 kg
		2. Phenol	0.420 kg

Case No.:4/51/87-ALC1/2012	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Approved
HQ File :01/87/050/00460/AM13/	RLA File :03/94/040/00258/AM13/	Lic.No/Date:0310724974	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39094020	62/0- KALTHARZ 70 P (Phenolic Furan No. Bake Binder) COMMERCIAL	500000.000	K.G	63250000.00	1150000.00 US Dollars
				Total	63,250,000.00	1,150,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29321300	FURFURAL ALCOHOL COMMERCIAL	350000.000	K.G	40,425,000.00	735,000.00 US Dollars	0.00	Value & Qty
2	29126000	PARA FORMALDEHYDE COMMERCIAL	57900.000	K.G	2,260,995.00	41,109.00 US Dollars	0.00	Value & Qty
3	29071110	PHENOL COMMERCIAL	97050.000	K.G	11,743,050.00	213,510.00 US Dollars	0.00	Value & Qty
				Total	54,429,045.00	989,619.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/32/2013-PC.II dated 19.08.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Kaltharz 70 P (Phenolic Furan No. Bake Binder)	1 kg	1. Furfural Alcohol	0.7000 kg
		2. Para Formaldehyde	0.1158 kg
		3. Phenol	0.1941 kg

--	--

8	Case No.:13/1/87-ALC1/2013	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00488/AM13/	RLA File :02/24/040/00182/AM13/	Lic.No/Date:0210186772 22.02.2013	Defer Date:25.09.2013
	Decision: A D/L No. 46011/31/2013-PC-II, dated 28.04.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC.			

9	Case No.:31/50/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00455/AM13/	RLA File :05/23/040/00485/AM13/	Lic.No/Date:0510347956 01.03.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

10	Case No.:6/13/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00072/AM14/	RLA File :03/95/040/01004/AM13/	Lic.No/Date:0310732631 26.04.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC.			

11	Case No.:6/17/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00113/AM14/	RLA File :03/94/040/00053/AM14/	Lic.No/Date:0310734137 13.05.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

12	Case No.:6/14/87-ALC1/2013	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00089/AM14/	RLA File :03/95/040/00068/AM14/	Lic.No/Date:0310734464 15.05.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

	Case No.:8/14/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Approved		
	HQ File :01/87/050/00091/AM14/	RLA File :03/95/040/00079/AM14/	Lic.No/Date:0310734638 16.05.2013	Defer Date:		
	Application: Request is for adhoc norms for following:					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39094030	62/0- PTBP/MPCRESOL FORMALDEHYDE GRADE FB-190/SFC093 PHENOLIC RESINS	150.000	M.T	52552500.00	975000.00 US Dollars

13

						Total	52,552,500.00	975,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29071940	PARA TERTIARYBUTYL PHENOL	32.350	M.T	5,311,575.00	96,750.00 US Dollars	128,302.04	Value & Qty
2	29071290	M-CRESOL 40 (META PARA CRESOL-40)	96.450	M.T	13,237,763.00	241,125.00 US Dollars	3,190,830.39	Value & Qty
				Total	18,549,338.00	337,875.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2008-PC.II dated 12.08.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTBP/MPCRESOL Formaldehyde Grade FB – 190/SFC093 Phenolic Resins	1 kg	1. Para Tertiary Butyl Phenol	0.211 kg
		2. M-Cresol-40 (Meta Para Cresol-40)	0.633 kg

14

Case No.:3/14/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
HQ File :01/87/050/00086/AM14/	RLA File :03/95/040/00998/AM13/	Lic.No/Date:0310735121 21.05.2013	Defer Date:25.09.2013

Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.

15	Case No.:12/19/87-ALC1/2013	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00152/AM14/	RLA File :03/95/040/00146/AM14/	Lic.No/Date:0310735559 24.05.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

16	Case No.:8/19/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00148/AM14/	RLA File :03/95/040/00160/AM14/	Lic.No/Date:0310735828 28.05.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

17	Case No.:3/19/87-ALC1/2013	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00143/AM14/	RLA File :03/94/040/00091/AM14/	Lic.No/Date:0310735940 29.05.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

	Case No.:2/19/87-ALC1/2013	Party Name:METRO TYRES LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Approved
	HQ File :01/87/050/00142/AM14/	RLA File :30/24/040/00011/AM14/	Lic.No/Date:3010094242 30.05.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40132000	62/0- SPECIAL SYNTHETIC RUBBER COMP. BLENDED BICYCLE HIGH SPEED TUBES	1000.000	M.T	166658850.00	3086275.00 US Dollars
				Total	166,658,850.00	3,086,275.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	397.000	M.T	76,422,500.00	1,389,500.00 US Dollars	19,623,953.00	Value & Qty
2	40023900	SYNTHETIC RUBBER (PBR)	100.000	M.T	18,150,000.00	330,000.00 US Dollars	5,288,975.00	Value & Qty
3	40021990	SYNTHETIC RUBBER (SBR-1502)	100.000	M.T	17,600,000.00	320,000.00 US Dollars	5,128,703.00	Value & Qty
4	28030000	CARBON BLACK (N-330, N-550, N-660)	183.000	M.T	14,091,000.00	256,200.00 US Dollars	3,679,302.00	Value & Qty
5	38123010	RUBBER CHEMICALS (ANTIOXIDENTS)	9.500	M.T	1,854,875.00	33,725.00 US Dollars	484,326.00	Value & Qty
6	38121000	RUBBER CHEMICALS (ACCELARATORS)-THE VALUE OF ITEM AT S.NO. 5 & 6 SHOULD NOT EXCEED 7% OF FOB VALUE.	9.500	M.T	1,854,875.00	33,725.00 US Dollars	484,326.00	Value & Qty
7	79011100	ZINC INGOT (99.95% PURITY)	31.160	M.T	5,484,160.00	99,712.00 US Dollars	1,265,835.00	Value & Qty
8	74040000	BRASS SCRAP	38.000	M.T	12,122,000.00	220,400.00 US Dollars	3,165,176.00	Value & Qty
				Total	147,579,410.00	2,683,262.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/AM11 dated 16.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special synthetic rubber compound Blended Bicycle	1000 MT (excluding weight of	1. Natural Rubber	397 MT
		2. Synthetic Rubber PBR	100 MT
		3. Synthetic Rubber SBR-1502/1712	100 MT

High Speed Tubes (containing Min. 10% PBR & 10% SBR)	Valve)	4. Carbon Black N-330, N-550, N-660	183 MT
		5. Rubber Chemicals-Antioxidants	9.50 MT
		6. Rubber Chemicals-Accelerators	9.50 MT
		7. Zinc Ingot (99.95% Purity)	31.160 MT
		8. Brass Scrap	38 MT
Note: The value cap of Rubber Chemical of Import Item No. 5 & 6 above should be upto 7% of FOB value of Exports.			

19	Case No.:14/14/87-ALC1/2013	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00097/AM14/	RLA File :02/24/040/00013/AM14/	Lic.No/Date:0210190280 31.05.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

20	Case No.:4/19/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00144/AM14/	RLA File :03/94/040/00143/AM14/	Lic.No/Date:0310736567 04.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

21	Case No.:5/19/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00145/AM14/	RLA File :03/94/040/00176/AM14/	Lic.No/Date:0310736575	Defer Date:25.09.2013

04.06.2013

Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.

22	Case No.:6/19/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00146/AM14/	RLA File :03/94/040/00198/AM14/	Lic.No/Date:0310736672 05.06.2013	Defer Date:02.10.2013
	Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. However, Technical Authority has informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai.			

23	Case No.:1/19/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00141/AM14/	RLA File :09/24/040/00628/AM13/	Lic.No/Date:0910056312 11.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

24	Case No.:7/19/87-ALC1/2013	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00147/AM14/	RLA File :03/95/040/00028/AM14/	Lic.No/Date:0310737612 13.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

25	Case No.:13/19/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00153/AM14/	RLA File :03/95/040/00166/AM14/	Lic.No/Date:0310737738 14.06.2013	Defer Date:25.09.2013

Decision: A copy of application has been forwarded to DIPP on 31.07.2013. Comments awaited from DIPP.

26	Case No.: 14/19/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00154/AM14/	RLA File :03/95/040/00196/AM14/	Lic.No/Date:0310738083 18.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to DIPP on 31.07.2013. Comments awaited from DIPP.			

27	Case No.: 10/19/87-ALC1/2013	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00150/AM14/	RLA File :03/95/040/00898/AM13/	Lic.No/Date:0310738543 21.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

28	Case No.: 9/19/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00149/AM14/	RLA File :03/95/040/00876/AM13/	Lic.No/Date:0310738810 24.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

29	Case No.: 21/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00104/AM14/	RLA File :09/24/040/00099/AM14/	Lic.No/Date:0910056445 25.06.2013	Defer Date:25.09.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

Case No.: 15/19/87-ALC1/2013	Party Name:MICROSPHERES (INDIA)	Meet No/Date:22/87-ALC1/2013	Status: Deferred
-------------------------------------	---------------------------------	------------------------------	-------------------------

30			04.09.2013	
	HQ File :01/87/050/00155/AM14/	RLA File :03/95/040/00235/AM14/	Lic.No/Date:0310739275 27.06.2013	Defer Date:25.09.2013
Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.				

31	Case No.:1/17/87-ALC1/2013	Party Name:PREMIER POLYFILM LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00108/AM14/	RLA File :05/24/040/00096/AM14/	Lic.No/Date:0510358255 28.06.2013	Defer Date:25.09.2013
Decision: Zonal Jt. DGFT, CLA, New Delhi has been requested through e-mail on 29.08.2013 for furnishing application expeditiously. Application awaited from CLA, New Delhi.				

32	Case No.:2/15/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00107/AM14/	RLA File :30/24/040/00015/AM14/	Lic.No/Date:3010095113 04.07.2013	Defer Date:25.09.2013
Decision: Jt. DGFT, RLA, Ludhiana has been requested through e-mail on 29.08.2013 for furnishing application expeditiously. Application awaited from RLA, Ludhiana.				

33	Case No.:21/19/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00161/AM14/	RLA File :34/24/040/00067/AM14/	Lic.No/Date:3410037348 04.07.2013	Defer Date:25.09.2013
Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.				

34	Case No.:17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:25.09.2013

Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.

Case No.:1/18/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Approved
HQ File :01/87/050/00140/AM14/	RLA File :08/24/040/00169/AM14/	Lic.No/Date:0810122958 19.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39075000	62/0- Alkyd Resin C 1031 (80% Resin content)	50000.000	K.G	5820000.00	97000.00 US Dollars		
				Total	5,820,000.00	97,000.00		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29159090	Lauric Acid	15350.000	K.G	1,935,000.00	32,250.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride	16900.000	K.G	1,530,000.00	25,500.00 US Dollars	0.00	Qty
3	29054500	Glycerine	12800.000	K.G	615,000.00	10,250.00 US Dollars	0.00	Qty
4	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009-14 for fixation of norms by ALC., New Delhi.	10700.000	K.G	900,000.00	15,000.00 US Dollars	90,000.00	Qty
				Total	4,980,000.00	83,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2009-PC.II dated 12.08.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1031 (80+/-2% Resin Content)	1 kg	1. Lauric Acid	0.307 kg
		2. Phthalic Anhydride	0.338 kg
		3. Glycerine	0.256 kg
		4. Toluene	0.210 kg

36	Case No.:1/22/87-ALC1/2013	Party Name:ECOPLAST LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00166/AM14/	RLA File :03/94/040/00168/AM14/	Lic.No/Date:0310745501 16.08.2013	Defer Date:02.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

37	Case No.:2/22/87-ALC1/2013	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00167/AM14/	RLA File :34/24/040/00109/AM14/	Lic.No/Date:3410037683 19.08.2013	Defer Date:02.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

38	Case No.:3/22/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00168/AM14/	RLA File :08/24/040/00233/AM14/	Lic.No/Date:0810124008 22.08.2013	Defer Date:02.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

39	Case No.:4/22/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00169/AM14/	RLA File :08/24/040/00234/AM14/	Lic.No/Date:0810124009 22.08.2013	Defer Date:02.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

40	Case No.:5/22/87-ALC1/2013	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:22/87-ALC1/2013 04.09.2013	Status: Deferred
	HQ File :01/87/050/00170/AM14/	RLA File :08/24/040/00219/AM14/	Lic.No/Date:0810124010 22.08.2013	Defer Date:02.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
